

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 03.12.2024									
Sl. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	99970/2024	03.12.2024	WP (C) - 27440/2024	RAMAKANT MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-11-30		(Seat No-)
2	99971/2024	03.12.2024	WP (C) - 18271/2024	SUDHANSHU PRASAD MAHAPATRA	C.O.	COURT NO. 10	Order Dtd. 2024-11-29		(Seat No-)
3	99972/2024	03.12.2024	WP (C) - 29587/2024	A. K. ROUL	C.O.	COURT NO. 10	Order Dtd. 2024-11-30		(Seat No-)
4	99973/2024	03.12.2024	WP (C) - 23224/2024	P. N. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-11-30		(Seat No-)
5	99974/2024	03.12.2024	WP (C) - 27439/2024	RAMAKANT MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-11-12		(Seat No-)
6	99975/2024	03.12.2024	ABLAPL-13341/2024	S SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-30		(Seat No-)
7	99976/2024	03.12.2024	ABLAPL-13351/2024	S SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-30		(Seat No-)
8	99977/2024	03.12.2024	WP (C) - 26728/2024	SUBAS SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-30		(Seat No-)
9	99978/2024	03.12.2024	ABLAPL-13345/2024	C SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-30		(Seat No-)
10	99979/2024	03.12.2024	ABLAPL-13346/2024	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-30		(Seat No-)

11	99980/2 024	03.12.20 24	ABLAPL- 13359/2 024	USHARANI PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-30		(Se at No-)
12	99981/2 024	03.12.20 24	ABLAPL- 13337/2 024	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-30	BAIL-2	(Se at No- 9)
13	99982/2 024	03.12.20 24	ABLAPL- 13343/2 024	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-30		(Se at No- 9)
14	99983/2 024	03.12.20 24	ABLAPL- 13342/2 024	JP KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-30		(Se at No- 9)
15	99985/2 024	03.12.20 24	ABLAPL- 13339/2 024	J KAMILA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-30	BAIL-2	(Se at No- 12)
16	99986/2 024	03.12.20 24	BLAPL- 7235/20 24	MN MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-30		(Se at No- 12)
17	99987/2 024	03.12.20 24	ABLAPL- 13344/2 024	R SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-30		(Se at No- 12)
18	99988/2 024	03.12.20 24	WP (C) - 26705/2 024	SARAT KUMAR PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-30		(Se at No- 12)
19	99989/2 024	03.12.20 24	WP (C) - 26765/2 024	SARAT KUMAR PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-30		(Se at No- 12)
20	99991/2 024	03.12.20 24	WP (C) - 26402/2 024	PRATAP KUMAR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-30		(Se at No- 12)
21	99992/2 024	03.12.20 24	WP (C) - 26421/2 024	PRATAP KUMAR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-30		(Se at No- 12)
22	99996/2 024	03.12.20 24	WP (C) - 29455/2 024	GOPINATH SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-30		(Se at No- 12)
23	100004/ 2024	03.12.20 24	WP (C) - 29518/2 024	A. K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-30		(Se at No- 12)

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24	100005/ 2024	03.12.20 24	WP (C) - 29529/2 024	BINOD KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-30		(Se at No- 12)
25	100009/ 2024	03.12.20 24	WP (C) - 29765/2 024	SUDARSAN BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-30		(Se at No- 12)
26	100011/ 2024	03.12.20 24	WP (C) - 29732/2 024	JYOTI RANJAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-30	WRIT BRANCH (DIVIS ION BENCH- 3)	(Se at No- 120)
27	100013/ 2024	03.12.20 24	CONTC- 3028/20 22	KANTHAMA NI SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-29	CONTEM PT	(Se at No- 5)
28	100014/ 2024	03.12.20 24	WP (C) - 29739/2 024	JYOTI RANJAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-30	WRIT BRANCH -4	(Se at No- 27)
29	100015/ 2024	03.12.20 24	CONTC- 2243/20 22	M BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-29	CONTEM PT	(Se at No- 2)
30	100016/ 2024	03.12.20 24	CONTC- 923/201 9	P K MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-29	CONTEM PT	(Se at No- 5)
31	100017/ 2024	03.12.20 24	WP (C) - 26568/2 024	NANDA KISHORE ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-30		(Se at No- 5)
32	100018/ 2024	03.12.20 24	CONTC- 924/201 9	P K MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-29	CONTEM PT	(Se at No- 5)
33	100019/ 2024	03.12.20 24	CONTC- 977/201 9	S S BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-29	CONTEM PT	(Se at No- 5)
34	100020/ 2024	03.12.20 24	CONTC- 2628/20 24	BISHNU CHARAN PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-29	CONTEM PT	(Se at No- 4)
35	100021/ 2024	03.12.20 24	ABLAPL- 13250/2 024	DK SETHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-30		(Se at No- 4)

36	100022/ 2024	03.12.20 24	WP (C) - 28380/2 024	ASHOK KUMAR BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-30		(Se at No- 4)
37	100023/ 2024	03.12.20 24	CONTC- 2629/20 24	BISHNU CHARAN PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-29		(Se at No- 4)
38	100024/ 2024	03.12.20 24	WP (C) - 29778/2 024	BISWAJIT MOHAPATR A	C.O.	COURT NO. 10	Order Dtd. 2024-11-30	WRIT BRANCH -4	(Se at No- 27)
39	100025/ 2024	03.12.20 24	CONTC- 2630/20 24	BISHNU CHARAN PANDA	C.O.	COURT NO. 10	Order Dtd. 2024-11-29		(Se at No- 27)
40	100026/ 2024	03.12.20 24	CONTC- 2631/20 24	BISHNU CHARAN PANDA	C.O.	COURT NO. 10	Order Dtd. 2024-11-29		(Se at No- 27)
41	100027/ 2024	03.12.20 24	WP (C) - 29855/2 024	M. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-11-29		(Se at No- 27)
42	100028/ 2024	03.12.20 24	WP (C) - 25245/2 024	S. BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-11-27		(Se at No- 27)
43	100029/ 2024	03.12.20 24	CONTC- 944/201 9	S B UDGATA	C.O.	COURT NO. 10	Order Dtd. 2024-11-29	CONTEM PT	(Se at No- 5)
44	100030/ 2024	03.12.20 24	WP (C) - 29328/2 024	R. C. MUDULI	C.O.	COURT NO. 10	Order Dtd. 2024-11-27		(Se at No- 5)
45	100031/ 2024	03.12.20 24	WP (C) - 20931/2 024	R. K. BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-11-30		(Se at No- 5)
46	100032/ 2024	03.12.20 24	WP (C) - 28302/2 024	S. BISWAL	C.O.	COURT NO. 10	Order Dtd. 2024-12-20		(Se at No- 5)
47	100033/ 2024	03.12.20 24	CONTC- 755/201 9	CHHABI RANA	C.O.	COURT NO. 10	Order Dtd. 2024-11-29	CONTEM PT	(Se at No- 2)
48	100034/ 2024	03.12.20 24	WP (C) - 28309/2 024	S. BISWAL	C.O.	COURT NO. 10	Order Dtd. 2024-12-20		(Se at No-

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49	100035/ 2024	03.12.20 24	WP (C) - 28420/2 024	S. BISWAL	C.O.	COURT NO. 10	Order Dtd. 2024-12-20		(Se at No- 2)
50	100036/ 2024	03.12.20 24	CONTC- 754/201 9	CHHABI RANA	C.O.	COURT NO. 10	Order Dtd. 2024-11-29	CONTEM PT	(Se at No- 2)
51	100037/ 2024	03.12.20 24	WP (C) - 28429/2 024	S. BISWAL	C.O.	COURT NO. 10	Order Dtd. 2024-12-20		(Se at No- 2)
52	100040/ 2024	03.12.20 24	CONTC- 7388/20 24	S. MALLIK	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-12-13		(Se at No- 2)
53	100041/ 2024	03.12.20 24	WP (C) - 16496/2 022	B M SARANGI	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-11-26	WRIT BRANCH (DIVIS ION BENCH- 3)	(Se at No- 119)
54	100042/ 2024	03.12.20 24	WP (C) - 16886/2 022	B K PATI	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-11-26	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 104)
55	100043/ 2024	03.12.20 24	WP (C) - 16898/2 022	S P SAHOO	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-11-26	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 104)
56	100044/ 2024	03.12.20 24	WP (C) - 19972/2 022	S P SAHOO	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-11-26	WRIT BRANCH (DIVIS ION BENCH- 2)	(Se at No- 113)
57	100045/ 2024	03.12.20 24	WP (C) - 19975/2 022	B K PATI	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-11-26	WRIT BRANCH (DIVIS ION BENCH- 2)	(Se at No- 113)
58	100046/ 2024	03.12.20 24	WPC (OAC) - 208/201 9	S P SAHOO	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-11-26	OA Branch	(Se at No- 1)
59	100047/ 2024	03.12.20	MACA-	D J	C.O.	CHIEF	Order Dtd.	MISC.	(Se

	2024	24	50/2019	NAYAK		JUSTICE'S COURT	2024-11-28	APPEAL SEC.	at No-7)
60	100048/2024	03.12.2024	WP (C) - 11831/2024	G SUNDARA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-26	WRIT BRANCH -2	(Se at No-8)
61	100049/2024	03.12.2024	WP (C) - 29946/2024	ASHOK KUMAR BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-12-02		(Se at No-8)
62	100050/2024	03.12.2024	WP (C) - 27957/2024	M R ROUSTRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-12-02		(Se at No-8)
63	100051/2024	03.12.2024	WP (C) - 27952/2024	M R ROUSTRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-12-02		(Se at No-8)
64	100053/2024	03.12.2024	BLAPL-11733/2024	N ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-30		(Se at No-8)
65	100054/2024	03.12.2024	WP (C) - 8962/2013	TAPAN SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-19	WRIT BRANCH -4	(Se at No-37)
66	100056/2024	03.12.2024	CRLREV-896/2016	M D BISWAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-27	CRIMINAL REVISION	(Se at No-5)
67	100057/2024	03.12.2024	ABLAPL-13252/2024	BINDU SAGAR SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-30		(Se at No-5)
68	100058/2024	03.12.2024	CRLREV-310/2016	M/S.SATY AJIT MOHAPATRA-2	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-27	CRIMINAL REVISION	(Se at No-2)
69	100059/2024	03.12.2024	CRLMC-4209/2024	H. K. PATRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-28		(Se at No-2)
70	100060/2024	03.12.2024	ABLAPL-13213/2024	H. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-30	BAIL-2	(Se at No-9)
71	100061/2024	03.12.2024	ABLAPL-13301/2024	H. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-30	BAIL-1	(Se at No-5)

72	100074/ 2024	03.12.20 24	ABLAPL- 13309/2 024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-30		(Se at No- 5)
73	100076/ 2024	03.12.20 24	ABLAPL- 13310/2 024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-30		(Se at No- 5)
74	100078/ 2024	03.12.20 24	ABLAPL- 13245/2 024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-30	BAIL-2	(Se at No- 8)
75	100079/ 2024	03.12.20 24	BLAPL- 5297/20 24	J SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02	BAIL-2	(Se at No- 7)
76	100080/ 2024	03.12.20 24	BLAPL- 7260/20 24	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02	BAIL-1	(Se at No- 6)
77	100081/ 2024	03.12.20 24	ABLAPL- 13242/2 024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-30		(Se at No- 6)
78	100082/ 2024	03.12.20 24	BLAPL- 8002/20 24	TR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Se at No- 6)
79	100083/ 2024	03.12.20 24	ABLAPL- 13226/2 024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-30	BAIL-2	(Se at No- 16)
80	100084/ 2024	03.12.20 24	BLAPL- 8003/20 24	S BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02	BAIL-1	(Se at No- 3)
81	100085/ 2024	03.12.20 24	ABLAPL- 13229/2 024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-30		(Se at No- 3)
82	100086/ 2024	03.12.20 24	BLAPL- 9068/20 24	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Se at No- 3)
83	100087/ 2024	03.12.20 24	ABLAPL- 13246/2 024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-30	BAIL-2	(Se at No- 8)
84	100089/ 2024	03.12.20 24	BLAPL- 9760/20 24	BIJAYA KUMAR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Se at No- No-

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85	100090/ 2024	03.12.20 24	ABLAPL- 13258/2 024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-30	BAIL-2	(Se at No- 8)
86	100091/ 2024	03.12.20 24	BLAPL- 11557/2 024	J KAMILA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Se at No- 8)
87	100093/ 2024	03.12.20 24	ABLAPL- 13259/2 024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-30	BAIL-1	(Se at No- 13)
88	100095/ 2024	03.12.20 24	BLAPL- 11611/2 024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Se at No- 13)
89	100096/ 2024	03.12.20 24	ABLAPL- 13265/2 024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-30		(Se at No- 13)
90	100097/ 2024	03.12.20 24	BLAPL- 7856/20 24	S BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Se at No- 13)
91	100099/ 2024	03.12.20 24	ABLAPL- 13278/2 024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-30	BAIL-2	(Se at No- 17)
92	100100/ 2024	03.12.20 24	BLAPL- 6988/20 24	BB MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Se at No- 17)
93	100102/ 2024	03.12.20 24	ABLAPL- 13320/2 024	MANOJ KUMAR PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-30		(Se at No- 17)
94	100104/ 2024	03.12.20 24	CRLMC- 3444/20 24	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-28		(Se at No- 17)
95	100105/ 2024	03.12.20 24	CRLMC- 3426/20 24	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-29		(Se at No- 17)
96	100107/ 2024	03.12.20 24	CRLMC- 4102/20 24	HRUDANAN DA MOHAPATR A	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-27		(Se at No- 17)
97	100114/ 2024	03.12.20 24	CRLMC- 3327/20	SANTOSH KUMAR	C.O.	COURT NO. 2	Order Dtd. 2024-11-27		(Se at

			24	MAHANTY		OLD			No-17)
98	100115/2024	03.12.2024	CRLMC-3531/2024	SRINIBAS PARIJA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-28		(Se at No-17)
99	100117/2024	03.12.2024	CRLMC-3226/2024	DEBASISH SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-27		(Se at No-17)
100	100123/2024	03.12.2024	CRLMC-3539/2024	M. R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-28		(Se at No-17)
101	100126/2024	03.12.2024	WP (C) - 10616/2024	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02	WRIT BRANCH -5	(Se at No-21)
102	100139/2024	03.12.2024	BLAPL-8686/2024	J LENKA	C.O.	COURT NO. 2 OLD		BAIL-1	(Se at No-4)
103	100140/2024	03.12.2024	ABLAPL-13233/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-30		(Se at No-4)
104	100144/2024	03.12.2024	ABLAPL-13234/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-30	BAIL-2	(Se at No-10)
105	100145/2024	03.12.2024	BLAPL-11253/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-29		(Se at No-10)
106	100146/2024	03.12.2024	BLAPL-11351/2024	A. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-29		(Se at No-10)
107	100147/2024	03.12.2024	CRLREV-681/2024	G.C.JENA	C.O.	COURT NO. 15	Order Dtd. 2025-02-12		(Se at No-10)
108	100148/2024	03.12.2024	CRLMC-3305/2024	M.R.ROUT RAY	C.O.	COURT NO. 15	Order Dtd. 2024-12-19		(Se at No-10)
109	100149/2024	03.12.2024	CRLMC-3439/2024	M.R.ROUT RAY	C.O.	COURT NO. 15	Order Dtd. 2024-11-28		(Se at No-10)
110	100151/	03.12.20	CRLMC-	P.K.MISH	C.O.	COURT	Order Dtd.		(Se

0	2024	24	3672/2024	RA		NO. 15	2024-11-30		at No-10)
11	100152/2024	03.12.2024	CRLMC-4433/2024	D.SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-11-30		(Se at No-10)
11	100153/2024	03.12.2024	CRLMC-3110/2024	G.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28		(Se at No-10)
11	100154/2024	03.12.2024	BLAPL-11347/2024	A. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-29		(Se at No-10)
11	100155/2024	03.12.2024	CRLMC-3396/2024	P.K.PANI	C.O.	COURT NO. 15	Order Dtd. 2025-01-21		(Se at No-10)
11	100156/2024	03.12.2024	CRLMC-3218/2024	P.BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-11-27		(Se at No-10)
11	100157/2024	03.12.2024	CRLMC-3527/2024	R.K.ROUT RAY	C.O.	COURT NO. 15	Order Dtd. 2024-11-28		(Se at No-10)
11	100158/2024	03.12.2024	CRLMC-3742/2024	G.K.BEHE RA	C.O.	COURT NO. 15	Order Dtd. 2025-01-22		(Se at No-10)
11	100159/2024	03.12.2024	ABLAPL-13486/2024	M.K.SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-12-02		(Se at No-10)
11	100161/2024	03.12.2024	CRLMC-3527/2024	R.K.ROUT RAY	C.O.	COURT NO. 15	Order Dtd. 2024-11-28		(Se at No-10)
12	100162/2024	03.12.2024	CRLMC-4100/2024	SANJIT KUMAR DAS	C.O.	COURT NO. 15	Order Dtd. 2024-11-27		(Se at No-10)
12	100163/2024	03.12.2024	ABLAPL-13488/2024	M.K.SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-12-02	BAIL-2	(Se at No-16)
12	100164/2024	03.12.2024	RVWPET-186/2023	M K SINGH	C.O.	COURT NO. 15	Order Dtd. 2024-11-27	CIVIL REVISION	(Se at No-1)

12	100165/ 2024	03.12.20 24	CRLMC- 3297/20 24	R.K.SAHO O	C.O.	COURT NO. 15	Order Dtd. 2024-11-27		(Se at No- 1)
12	100167/ 2024	03.12.20 24	CRLMC- 3245/20 24	P.PARIDA	C.O.	COURT NO. 15	Order Dtd. 2024-11-27		(Se at No- 1)
12	100168/ 2024	03.12.20 24	CRLMC- 3199/20 24	A.MISHRA	C.O.	COURT NO. 15	Order Dtd. 2025-01-21		(Se at No- 1)
12	100169/ 2024	03.12.20 24	WP (C) - 29955/2 024	H. K. MOHANTA	C.O.	COURT NO. 15	Order Dtd. 2024-11-30	WRIT BRANCH -6	(Se at No- 26)
12	100170/ 2024	03.12.20 24	CRLMC- 4430/20 24	P.R.MISH RA	C.O.	COURT NO. 15	Order Dtd. 2025-02-12		(Se at No- 26)
12	100171/ 2024	03.12.20 24	CRLMC- 3918/20 24	A.MOHANT Y	C.O.	COURT NO. 15	Order Dtd. 2025-01-29		(Se at No- 26)
12	100172/ 2024	03.12.20 24	BLAPL- 11021/2 024	B. N. SAHU	C.O.	COURT NO. 15	Order Dtd. 2024-11-29		(Se at No- 26)
13	100173/ 2024	03.12.20 24	WP (C) - 29981/2 024	L. PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2024-11-30		(Se at No- 26)
13	100174/ 2024	03.12.20 24	CRLMC- 3829/20 24	J.SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-11-29		(Se at No- 26)
13	100176/ 2024	03.12.20 24	WP (C) - 29346/2 024	S. C. SUNDARA	C.O.	COURT NO. 15	Order Dtd. 2024-11-30		(Se at No- 26)
13	100177/ 2024	03.12.20 24	CRLMC- 4408/20 24	S.SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-11-28		(Se at No- 26)
13	100178/ 2024	03.12.20 24	WP (C) - 29985/2 024	T. BAG	C.O.	COURT NO. 15	Order Dtd. 2024-11-30		(Se at No- 26)
13	100179/ 2024	03.12.20 24	CRLMC- 4409/20 24	S.SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-11-28		(Se at No-

									26)
136	100180/2024	03.12.2024	CRLMC-4414/2024	D.SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-11-28		(Se at No-26)
137	100181/2024	03.12.2024	WP (C) - 29960/2024	T. BAG	C.O.	COURT NO. 15	Order Dtd. 2024-11-30	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-116)
138	100182/2024	03.12.2024	BLAPL-11204/2024	S. K. BHANJADEO	C.O.	COURT NO. 15	Order Dtd. 2024-11-29		(Se at No-116)
139	100183/2024	03.12.2024	WP (C) - 29987/2024	S. DAS	C.O.	COURT NO. 23	Order Dtd. 2025-01-21		(Se at No-116)
140	100184/2024	03.12.2024	WP (C) - 21355/2024	B. B. RAY	C.O.	COURT NO. 23	Order Dtd. 2024-09-13		(Se at No-116)
141	100185/2024	03.12.2024	CRLA-814/2024	P. K. JENA	C.O.	COURT NO. 7	Order Dtd. 9999-12-31		(Se at No-116)
142	100186/2024	03.12.2024	ABLAPL-13187/2024	S. R. PATTNAIK	C.O.	COURT NO. 7	Order Dtd. 2024-11-29	BAIL-2	(Se at No-17)
143	100187/2024	03.12.2024	WP (C) - 27997/2024	M. K. SWAIN	C.O.	COURT NO. 14	Order Dtd. 2025-01-10		(Se at No-17)
144	100188/2024	03.12.2024	WP (C) - 24872/2024	S.K.BEHE RA	C.O.	COURT NO. 16	Order Dtd. 2024-12-12		(Se at No-17)
145	100189/2024	03.12.2024	WP (C) - 29804/2024	P. R. PARIDA	C.O.	COURT NO. 16	Order Dtd. 2024-12-02	WRIT BRANCH -8	(Se at No-29)
146	100190/2024	03.12.2024	WP (C) - 29812/2024	P. R. PARIDA	C.O.	COURT NO. 14	Order Dtd. 2025-01-10	WRIT BRANCH -3	(Se at No-13)

147	100191/2024	03.12.2024	WP (C) - 28148/2024	J. P. KAR	C.O.	COURT NO. 3	Order Dtd. 2025-01-10		(Se at No-13)
148	100192/2024	03.12.2024	WP (C) - 29743/2024	R. SETHI	C.O.	COURT NO. 3	Order Dtd. 2024-11-30	WRIT BRANCH -3	(Se at No-13)
149	100193/2024	03.12.2024	WP (C) - 29569/2024	D. K. NAIK	C.O.	COURT NO. 23	Order Dtd. 2025-01-06		(Se at No-13)
150	100194/2024	03.12.2024	WP (C) - 29874/2024	H. K. MOHANTA	C.O.	COURT NO. 23	Order Dtd. 2024-11-30		(Se at No-13)
151	100195/2024	03.12.2024	WP (C) - 28139/2024	M. M. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-12-02		(Se at No-13)
152	100196/2024	03.12.2024	BLAPL-11836/2024	SRIKANT KUMAR BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-12-02		(Se at No-13)
153	100197/2024	03.12.2024	BLAPL-11843/2024	SRIKANT KUMAR BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-12-02	BAIL-1	(Se at No-13)
154	100198/2024	03.12.2024	BLAPL-11845/2024	SRIKANT KUMAR BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-12-02		(Se at No-13)
155	100199/2024	03.12.2024	WP (C) - 16068/2024	R.R.DAS	C.O.	COURT NO. 23	Order Dtd. 2024-11-19	WRIT BRANCH -1	(Se at No-4)
156	100200/2024	03.12.2024	ABLAPL-13315/2024	A. K. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-11-30		(Se at No-4)
157	100201/2024	03.12.2024	ABLAPL-13253/2024	A. K. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-11-30		(Se at No-4)
158	100203/2024	03.12.2024	ABLAPL-13240/2024	HRUDANAN DA MOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2024-11-30		(Se at No-4)
159	100204/2024	03.12.2024	WP (C) - 1270/2023	S P SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-12-02	WRIT BRANCH -6	(Se at No-4)

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160	100208/2024	03.12.2024	WP (C) - 16068/2024	K.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-11-19	WRIT BRANCH -1	(Se at No-4)
161	100209/2024	03.12.2024	WP (C) - 1128/2024	S.K.BEHE RA	C.O.	COURT NO. 23	Order Dtd. 2024-11-27	WRIT BRANCH -2	(Se at No-34)
162	100210/2024	03.12.2024	BLAPL-13772/2023	S S BISWAL	C.O.	COURT NO. 23	Order Dtd. 2024-12-02	BAIL-1	(Se at No-1)
163	100211/2024	03.12.2024	CRLMC-2370/2024	SAMIR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-11	CRIMINAL MISC	(Se at No-2)
164	100212/2024	03.12.2024	WP (C) - 1128/2024	K.C.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-27	WRIT BRANCH -2	(Se at No-34)
165	100213/2024	03.12.2024	CRLMC-2830/2023	KAMALAKANTA NATH	C.O.	COURT NO. 15	Order Dtd. 2024-03-20	CRIMINAL MISC	(Se at No-1)
166	100214/2024	03.12.2024	WP (C) - 10519/2024	P.K.MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-11-27	WRIT BRANCH -3	(Se at No-12)
167	100216/2024	03.12.2024	CRLA-231/2015	S.PARIJA	C.O.	COURT NO. 22	Judgement Dtd. 9999-12-31	CRIMINAL APPEAL	(Se at No-5)
168	100217/2024	03.12.2024	CRLA-605/2018	J.KAMILA	C.O.	COURT NO. 3	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Se at No-5)
169	100218/2024	03.12.2024	WP (C) - 9503/2024	G.JAYSINGH	C.O.	COURT NO. 3	Order Dtd. 2024-12-02	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-105)
170	100219/2024	03.12.2024	WP (C) - 2529/2024	P.K.MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-12-02	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-122)
171	100221/2024	03.12.2024	BLAPL-11833/2	G.JAYSINGH	C.O.	COURT NO. 3	Order Dtd. 2024-12-02		(Se at

			024						No-122)
172	100222/2024	03.12.2024	BLAPL-11782/2024	H.K.DAS	C.O.	COURT NO. 3	Order Dtd. 2024-11-30	BAIL-2	(Seat No-10)
173	100223/2024	03.12.2024	BLAPL-11877/2024	A.K.MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-12-02	BAIL-2	(Seat No-8)
174	100224/2024	03.12.2024	BLAPL-11883/2024	N.K.ROUT	C.O.	COURT NO. 3	Order Dtd. 2024-12-02	BAIL-1	(Seat No-13)
175	100225/2024	03.12.2024	ABLAPL-13197/2024	B BEHERA	C.O.	COURT NO. 3	Order Dtd. 2024-11-29	BAIL-1	(Seat No-14)
176	100226/2024	03.12.2024	ABLAPL-13192/2024	A PANDA	C.O.	COURT NO. 3	Order Dtd. 2024-11-29		(Seat No-14)
177	100227/2024	03.12.2024	BLAPL-11844/2024	R.K.MALLICK	C.O.	COURT NO. 3	Order Dtd. 2024-12-02		(Seat No-14)
178	100229/2024	03.12.2024	ABLAPL-13261/2024	K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-30	BAIL-1	(Seat No-14)
179	100230/2024	03.12.2024	BLAPL-11847/2024	B.B.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Seat No-14)
180	100231/2024	03.12.2024	ABLAPL-13288/2024	K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-30		(Seat No-14)
181	100232/2024	03.12.2024	ABLAPL-13312/2024	K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-30		(Seat No-14)
182	100233/2024	03.12.2024	ABLAPL-13364/2024	K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Seat No-14)
183	100234/2024	03.12.2024	BLAPL-11859/2024	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Seat No-14)

184	100235/2024	03.12.2024	ABLAPL-7847/2024	RK ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02	BAIL-2	(Se at No-10)
185	100236/2024	03.12.2024	BLAPL-11862/2024	P.K.SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02	BAIL-1	(Se at No-14)
186	100237/2024	03.12.2024	ABLAPL-13461/2024	BB MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Se at No-14)
187	100238/2024	03.12.2024	BLAPL-11852/2024	P.K.MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Se at No-14)
188	100239/2024	03.12.2024	ABLAPL-13470/2024	PK MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02	BAIL-1	(Se at No-3)
189	100240/2024	03.12.2024	ABLAPL-13455/2024	P BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02	BAIL-2	(Se at No-16)
190	100241/2024	03.12.2024	BLAPL-11864/2024	P.K.PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Se at No-16)
191	100242/2024	03.12.2024	ABLAPL-13475/2024	HK DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02	BAIL-1	(Se at No-2)
192	100243/2024	03.12.2024	BLAPL-8929/2024	U.KUMAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-30		(Se at No-2)
193	100244/2024	03.12.2024	ABLAPL-13485/2024	J KAMILA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02	BAIL-2	(Se at No-11)
194	100246/2024	03.12.2024	ABLAPL-13370/2024	B.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se at No-11)
195	100247/2024	03.12.2024	ABLAPL-13472/2024	L SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Se at No-11)
196	100248/2024	03.12.2024	ABLAPL-13437/2024	P PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02	BAIL-2	(Se at No-11)

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197	100249/2024	03.12.2024	ABLAPL-13349/2024	P.C.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se at No-10)
198	100250/2024	03.12.2024	ABLAPL-13478/2024	KC SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Se at No-10)
199	100251/2024	03.12.2024	ABLAPL-13477/2024	C SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Se at No-10)
200	100252/2024	03.12.2024	ABLAPL-13307/2024	K.R.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-30		(Se at No-10)
201	100254/2024	03.12.2024	ABLAPL-13482/2024	SAROJ RANJAN SUBUDHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Se at No-10)
202	100255/2024	03.12.2024	ABLAPL-13276/2024	D.DORA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-30	BAIL-2	(Se at No-8)
203	100256/2024	03.12.2024	ABLAPL-13483/2024	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Se at No-8)
204	100257/2024	03.12.2024	ABLAPL-13467/2024	G.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Se at No-8)
205	100258/2024	03.12.2024	ABLAPL-13340/2024	T.R.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-30		(Se at No-8)
206	100259/2024	03.12.2024	ABLAPL-13372/2024	C DHAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Se at No-8)
207	100260/2024	03.12.2024	ABLAPL-13177/2024	A SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-29		(Se at No-8)
208	100261/2024	03.12.2024	ABLAPL-13334/2024	T.R.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se at No-8)
209	100263/2024	03.12.2024	ABLAPL-13347/2024	RABINDRA NATH	C.O.	COURT NO. 2	Order Dtd. 2024-11-30		(Se at

			024	PANDA		OLD			No-8)
210	100264/2024	03.12.2024	CRLREV-679/2024	ASHIS KUMAR MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-27		(Se at No-8)
211	100265/2024	03.12.2024	BLAPL-11837/2024	SAMARENDRA MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Se at No-8)
212	100267/2024	03.12.2024	ABLAPL-13445/2024	N SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Se at No-8)
213	100268/2024	03.12.2024	ABLAPL-13442/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02	BAIL-2	(Se at No-11)
214	100269/2024	03.12.2024	ABLAPL-13453/2024	RK MUKULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Se at No-11)
215	100270/2024	03.12.2024	ABLAPL-13464/2024	A PATTANAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02	BAIL-1	(Se at No-3)
216	100271/2024	03.12.2024	ABLAPL-13464/2024	AN LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02	BAIL-1	(Se at No-3)
217	100272/2024	03.12.2024	WP (C) - 4760/2018	R K BARIK	C.O.	COURT NO. 22	Order Dtd. 2024-12-06	WRIT BRANCH -8	(Se at No-40)
218	100275/2024	03.12.2024	ABLAPL-13452/2024	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se at No-40)
219	100276/2024	03.12.2024	ABLAPL-13436/2024	PARTHA SARATHI DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Se at No-40)
220	100277/2024	03.12.2024	ABLAPL-13446/2024	S N GAYA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Se at No-40)
221	100279/2024	03.12.2024	ABLAPL-13439/2024	PRADEEP KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Se at No-40)
222	100281/	03.12.2024	BLAPL-	BALARAM	C.O.	COURT	Order Dtd.		(Se

2	2024	24	11735/2024	SINGH		NO. 2 OLD	2024-11-30		at No-40)
223	100283/2024	03.12.2024	TRPCRL-105/2024	BALARAM SINGH	C.O.	COURT NO. 16	Order Dtd. 2025-01-13		(Se at No-40)
224	100284/2024	03.12.2024	ABLAPL-13352/2024	SURENDRA DAS	C.O.	COURT NO. 2 OLD			(Se at No-40)
225	100286/2024	03.12.2024	BLAPL-11873/2024	D SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Se at No-40)
226	100292/2024	03.12.2024	CRLMC-3229/2024	NIRANJAN ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-29		(Se at No-40)
227	100293/2024	03.12.2024	CRLMC-3229/2024	NIRANJAN ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-29		(Se at No-40)
228	100294/2024	03.12.2024	BLAPL-11840/2024	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Se at No-40)
229	100295/2024	03.12.2024	WPC (OA) - 358/2018	NIRANJAN ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02	OA Branch	(Se at No-1)
230	100296/2024	03.12.2024	BLAPL-11776/2024	BRAJA KISHOR PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-30	BAIL-2	(Se at No-11)
231	100297/2024	03.12.2024	WP (C) - 30004/2024	ASHOK KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02	WRIT BRANCH -2	(Se at No-7)
232	100298/2024	03.12.2024	WP (C) - 29988/2024	ASHOK KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Se at No-7)
233	100300/2024	03.12.2024	WP (C) - 30001/2024	ASHOK KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02	WRIT BRANCH -6	(Se at No-26)
234	100301/2024	03.12.2024	WP (C) - 27637/2013	H.K.PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02	WRIT BRANCH -4	(Se at No-27)

235	100302/2024	03.12.2024	WP (C) - 29984/2024	P K MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02	WRIT BRANCH -6	(Se at No-26)
236	100303/2024	03.12.2024	WP (C) - 29036/2019	B.K.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02	WRIT BRANCH -6	(Se at No-16)
237	100304/2024	03.12.2024	WP (C) - 27175/2024	H K MOHANTA	C.O.	COURT NO. 25	Order Dtd. 2024-11-13		(Se at No-16)
238	100305/2024	03.12.2024	WP (C) - 29977/2024	ASHOK KUMAR BEHERA	C.O.	COURT NO. 25	Order Dtd. 2024-12-02	WRIT BRANCH -5	(Se at No-47)
239	100306/2024	03.12.2024	WP (C) - 7067/2016	B.K.SWAIN	C.O.	COURT NO. 25	Order Dtd. 2024-12-02	WRIT BRANCH -8	(Se at No-40)
240	100307/2024	03.12.2024	WP (C) - 28614/2024	Y DAS	C.O.	COURT NO. 25	Order Dtd. 2024-12-02		(Se at No-40)
241	100308/2024	03.12.2024	WP (C) - 30005/2024	ASHOK KUMAR BEHERA	C.O.	COURT NO. 25	Order Dtd. 2024-12-02	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-123)
242	100310/2024	03.12.2024	WP (C) - 34870/2023	P.K.LENKA	C.O.	COURT NO. 25	Order Dtd. 2024-12-02	WRIT BRANCH -8	(Se at No-39)
243	100314/2024	03.12.2024	BLAPL-11894/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 25	Order Dtd. 2024-12-02	BAIL-1	(Se at No-13)
244	100316/2024	03.12.2024	BLAPL-11876/2024	B. N. SAHU	C.O.	COURT NO. 25	Order Dtd. 2024-12-02		(Se at No-13)
245	100317/2024	03.12.2024	BLAPL-11871/2024	A. K. BEHERA	C.O.	COURT NO. 25	Order Dtd. 2024-12-02		(Se at No-13)
246	100318/2024	03.12.2024	BLAPL-11896/2024	M. R. DAS	C.O.	COURT NO. 25	Order Dtd. 2024-12-02	BAIL-1	(Se at No-13)
24	100319/	03.12.2024	ABLAPL-	DURGADAT	C.O.	COURT	Order Dtd.		(Se

7	2024	24	13480/2024	TA MOHAPATRA		NO. 25	2024-12-02		at No-13)
248	100320/2024	03.12.2024	BLAPL-11709/2024	JYOTISH RANJAN DAS	C.O.	COURT NO. 25	Order Dtd. 2024-11-30	BAIL-1	(Se at No-6)
249	100321/2024	03.12.2024	BLAPL-11758/2024	HIMANSHU KUMR BHOL	C.O.	COURT NO. 25	Order Dtd. 2024-11-30		(Se at No-6)
250	100322/2024	03.12.2024	BLAPL-11411/2024	JADUNATH PRADHAN	C.O.	COURT NO. 25	Order Dtd. 2024-11-30		(Se at No-6)
251	100324/2024	03.12.2024	BLAPL-11702/2024	B. N. SAHU	C.O.	COURT NO. 25	Order Dtd. 2024-11-30		(Se at No-6)
252	100325/2024	03.12.2024	ABLAPL-13474/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 25	Order Dtd. 2024-12-02	BAIL-2	(Se at No-17)
253	100326/2024	03.12.2024	ABLAPL-13481/2024	SARAT DASH	C.O.	COURT NO. 25	Order Dtd. 2024-12-02		(Se at No-17)
254	100327/2024	03.12.2024	BLAPL-11885/2024	DINESH KUMAR DALAI	C.O.	COURT NO. 25	Order Dtd. 2024-12-02		(Se at No-17)
255	100328/2024	03.12.2024	BLAPL-11881/2024	B. N. SAHU	C.O.	COURT NO. 25	Order Dtd. 2024-12-02	BAIL-1	(Se at No-13)
256	100329/2024	03.12.2024	BLAPL-11879/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 25	Order Dtd. 2024-12-02		(Se at No-13)
257	100330/2024	03.12.2024	BLAPL-11835/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 25	Order Dtd. 2024-12-02		(Se at No-13)
258	100331/2024	03.12.2024	ABLAPL-13465/2024	J. PRADHAN	C.O.	COURT NO. 25	Order Dtd. 2024-12-02	BAIL-2	(Se at No-17)
259	100332/2024	03.12.2024	ABLAPL-13379/2024	PRASANT KUMAR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02	BAIL-2	(Se at No-10)

260	100334/2024	03.12.2024	ABLAPL-13466/2024	M. R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Se at No-10)
261	100335/2024	03.12.2024	ABLAPL-13476/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Se at No-10)
262	100336/2024	03.12.2024	ABLAPL-13434/2024	P. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Se at No-10)
263	100337/2024	03.12.2024	ABLAPL-13469/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Se at No-10)
264	100338/2024	03.12.2024	ABLAPL-13443/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Se at No-10)
265	100339/2024	03.12.2024	ABLAPL-13363/2024	H. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-06	BAIL-2	(Se at No-10)
266	100340/2024	03.12.2024	ABLAPL-13335/2024	PRASANT KUMAR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-30		(Se at No-10)
267	100341/2024	03.12.2024	ABLAPL-13355/2024	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-30		(Se at No-10)
268	100343/2024	03.12.2024	ABLAPL-13357/2024	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-30		(Se at No-10)
269	100344/2024	03.12.2024	ABLAPL-10949/2024	H DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Se at No-10)
270	100345/2024	03.12.2024	CRLMC-2860/2024	M. K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-25	CRIMINAL MISC	(Se at No-2)
271	100347/2024	03.12.2024	BLAPL-11893/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Se at No-2)
272	100348/2024	03.12.2024	ABLAPL-13473/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Se at No-2)

									2)
27 3	100349/ 2024	03.12.20 24	CRLMC- 3907/20 24	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-28		(Se at No- 2)
27 4	100350/ 2024	03.12.20 24	ABLAPL- 13409/2 024	B MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Se at No- 2)
27 5	100351/ 2024	03.12.20 24	ABLAPL- 13413/2 024	PK SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Se at No- 2)
27 6	100352/ 2024	03.12.20 24	ABLAPL- 13354/2 024	B. S. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-30		(Se at No- 2)
27 7	100353/ 2024	03.12.20 24	ABLAPL- 13412/2 024	AJIT KUMAR RAUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02	BAIL-2	(Se at No- 10)
27 8	100354/ 2024	03.12.20 24	ABLAPL- 13415/2 024	P PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Se at No- 10)
27 9	100355/ 2024	03.12.20 24	ABLAPL- 13421/2 024	P PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02	BAIL-1	(Se at No- 5)
28 0	100356/ 2024	03.12.20 24	ABLAPL- 13411/2 024	BYOMAKES H TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Se at No- 5)
28 1	100357/ 2024	03.12.20 24	ABLAPL- 13425/2 024	BR SENAPATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Se at No- 5)
28 2	100359/ 2024	03.12.20 24	ABLAPL- 13463/2 024	H. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Se at No- 5)
28 3	100360/ 2024	03.12.20 24	ABLAPL- 13410/2 024	J KAMILA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Se at No- 5)
28 4	100361/ 2024	03.12.20 24	ABLAPL- 13484/2 024	PRASANTA KUMAR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02	BAIL-2	(Se at No- 11)
28 5	100362/ 2024	03.12.20 24	ABLAPL- 8344/20	RK MAHAPATR	C.O.	COURT NO. 2	Order Dtd. 2024-12-02		(Se at

			24	A		OLD			No-11)
286	100363/2024	03.12.2024	ABLAPL-13429/2024	S SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Se at No-11)
287	100364/2024	03.12.2024	ABLAPL-11462/2024	RK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Se at No-11)
288	100365/2024	03.12.2024	ABLAPL-12084/2024	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Se at No-11)
289	100366/2024	03.12.2024	ABLAPL-10965/2024	SK DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Se at No-11)
290	100368/2024	03.12.2024	ABLAPL-12483/2024	AK SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Se at No-11)
291	100369/2024	03.12.2024	ABLAPL-6142/2024	TR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02	BAIL-1	(Se at No-1)
292	100370/2024	03.12.2024	ABLAPL-9261/2024	RK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Se at No-1)
293	100371/2024	03.12.2024	ABLAPL-13407/2024	PK MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Se at No-1)
294	100372/2024	03.12.2024	ABLAPL-13380/2024	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Se at No-1)
295	100373/2024	03.12.2024	ABLAPL-9978/2024	JP KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02	BAIL-1	(Se at No-6)
296	100374/2024	03.12.2024	ABLAPL-13375/2024	KK NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Se at No-6)
297	100375/2024	03.12.2024	ABLAPL-13381/2024	HK DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02	BAIL-2	(Se at No-10)
29	100376/	03.12.20	ABLAPL-	GC JENA	C.O.	COURT	Order Dtd.	BAIL-2	(Se

8	2024	24	13377/2 024			NO. 2 OLD	2024-12-02		at No- 10)
29 9	100377/ 2024	03.12.20 24	ABLAPL- 13383/2 024	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02	BAIL-2	(Se at No- 10)
30 0	100378/ 2024	03.12.20 24	MACA- 50/2019	S.K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-28	MISC. APPEAL SEC.	(Se at No- 7)
30 1	100380/ 2024	03.12.20 24	ABLAPL- 13384/2 024	AK JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Se at No- 7)
30 2	100381/ 2024	03.12.20 24	ABLAPL- 13385/2 024	JK MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02	BAIL-2	(Se at No- 12)
30 3	100382/ 2024	03.12.20 24	ABLAPL- 13394/2 024	BP PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02	BAIL-1	(Se at No- 2)
30 4	100383/ 2024	03.12.20 24	ABLAPL- 13402/2 024	A SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Se at No- 2)
30 5	100384/ 2024	03.12.20 24	ABLAPL- 13471/2 024	PK ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02	BAIL-1	(Se at No- 5)
30 6	100385/ 2024	03.12.20 24	ABLAPL- 13432/2 024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Se at No- 5)
30 7	100387/ 2024	03.12.20 24	WP (C) - 28456/2 024	TAPAN KU NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Se at No- 5)
30 8	100388/ 2024	03.12.20 24	ABLAPL- 13438/2 024	P PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02	BAIL-2	(Se at No- 11)
30 9	100389/ 2024	03.12.20 24	WP (C) - 30019/2 024	TAPAN KU NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-01-06		(Se at No- 11)
31 0	100390/ 2024	03.12.20 24	WP (C) - 29063/2 024	K. C. MAJHI	C.O.	COURT NO. 1	Order Dtd. 2024-11-25		(Se at No- 11)

31	100391/ 2024	03.12.20 24	WP (C) - 29452/2 024	TAPAN KU NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-12-09		(Se at No- 11)
31	100392/ 2024	03.12.20 24	ABLAPL- 13401/2 024	B MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-12-02		(Se at No- 11)
31	100393/ 2024	03.12.20 24	WP (C) - 16491/2 024	TAPAN KU NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-12-02	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 108)
31	100394/ 2024	03.12.20 24	ABLAPL- 13417/2 024	P PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-12-02		(Se at No- 108)
31	100395/ 2024	03.12.20 24	ABLAPL- 13418/2 024	P PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-12-02		(Se at No- 108)
31	100396/ 2024	03.12.20 24	ABLAPL- 13428/2 024	BC PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Se at No- 108)
31	100398/ 2024	03.12.20 24	ABLAPL- 13426/2 024	KC PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Se at No- 108)
31	100399/ 2024	03.12.20 24	ABLAPL- 13405/2 024	SS BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Se at No- 108)
31	100400/ 2024	03.12.20 24	ABLAPL- 13365/2 024	BB MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02	BAIL-2	(Se at No- 17)
32	100401/ 2024	03.12.20 24	ABLAPL- 13406/2 024	SUDHANSU PRASAN MAHAPATR A	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Se at No- 17)
32	100402/ 2024	03.12.20 24	ABLAPL- 2956/20 24	B DAS	C.O.	COURT NO. 2	Order Dtd. 2024-12-02		(Se at No- 17)
32	100404/ 2024	03.12.20 24	ABLAPL-	S	C.O.	COURT	Order Dtd.		(Se

2	2024	24	7750/2024	MOHAPATRA		NO. 2 OLD	2024-12-02		at No-17)
323	100405/2024	03.12.2024	BLAPL-3556/2024	M DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02	BAIL-1	(Se at No-3)
324	100407/2024	03.12.2024	WP (C) - 11352/2018	N.SARKAR	C.O.	COURT NO. 9	Order Dtd. 2025-01-15	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-108)
325	100408/2024	03.12.2024	CMAPL-817/2019	R K BARIK	C.O.	COURT NO. 9	Order Dtd. 2024-12-02	M.J.C.	(Se at No-4)
326	100412/2024	03.12.2024	BLAPL-11131/2024	G SUNDARA	C.O.	COURT NO. 9	Order Dtd. 2024-11-29		(Se at No-4)
327	100413/2024	03.12.2024	CMAPL-800/2023	SANGRAM DAS	C.O.	COURT NO. 15	Order Dtd. 2024-11-30	M.J.C.	(Se at No-3)
328	100414/2024	03.12.2024	WP (C) - 27564/2024	PRASANTA KUMAR DAS	C.O.	COURT NO. 5	Order Dtd. 2024-11-18		(Se at No-3)
329	100415/2024	03.12.2024	WP (C) - 24660/2024	UJWALA PRADEEP BAG	C.O.	COURT NO. 6	Order Dtd. 2024-12-02		(Se at No-3)
330	100416/2024	03.12.2024	WP (C) - 28345/2024	D. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-12-02		(Se at No-3)
331	100417/2024	03.12.2024	WP (C) - 25745/2024	T. R. DAS	C.O.	COURT NO. 6	Order Dtd. 2024-12-02		(Se at No-3)
332	100418/2024	03.12.2024	TRPCRL-102/2024	M. R. BARIK	C.O.	COURT NO. 16	Order Dtd. 2024-12-30		(Se at No-3)
333	100419/2024	03.12.2024	TRP (C) - 373/2024	J. D. MUDULI	C.O.	COURT NO. 16	Order Dtd. 2024-12-02		(Se at No-3)
334	100421/2024	03.12.2024	TRP (C) - 374/2024	P. K. BEHERA	C.O.	COURT NO. 16	Order Dtd. 2025-01-13		(Se at

			4						No-3)
335	100423/2024	03.12.2024	TRP (C) - 375/2024	PRASANTA KUMAR DAS	C.O.	COURT NO. 16	Order Dtd. 2024-12-02		(Se at No-3)
336	100424/2024	03.12.2024	WP (C) - 9751/2018	G SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-12-02	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-114)
337	100425/2024	03.12.2024	ABLAPL-10203/2024	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-24	BAIL-2	(Se at No-8)
338	100426/2024	03.12.2024	ABLAPL-13388/2024	S S PATTANAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02	BAIL-2	(Se at No-9)
339	100427/2024	03.12.2024	ABLAPL-13590/2024	MADAN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03	BAIL-2	(Se at No-16)
340	100428/2024	03.12.2024	ABLAPL-13492/2024	J P KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03		(Se at No-16)
341	100429/2024	03.12.2024	WP (C) - 26827/2024	P. DASMOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-30		(Se at No-16)
342	99984/2024	03.12.2024	WP (C) - 23392/2019	MANAS KUMAR SWAIN	GENERAL		Order Dtd. 2024-09-24	WRIT BRANCH -6	(Se at No-24)
343	99990/2024	03.12.2024	WP (C) - 24671/2012	JATINDRA KUMAR MOHAPATRA	GENERAL		Order Dtd. 2024-11-22	WRIT BRANCH -8	(Se at No-42)
344	99993/2024	03.12.2024	CRLMC-521/2024	ARABINDA DASH	GENERAL		Order Dtd. 2024-11-19	CRIMINAL MISC	(Se at No-5)
345	99994/2024	03.12.2024	WP (C) - 14873/2015	JAGADIP SAHOO	GENERAL		Judgement Dtd. 2024-06-25	WRIT BRANCH -7	(Se at No-48)
346	99995/2024	03.12.2024	CMAPL-184/2024	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2024-09-20	M.J.C.	(Se at No-

									3)
347	99997/2024	03.12.2024	WP (C) - 23418/2021	JEEVANJY OTI MOHANTY	GENERAL		Order Dtd. 2024-11-25	WRIT BRANCH -1	(Se at No-30)
348	99998/2024	03.12.2024	WP (C) - 14798/2024	JYOTIRAN JAN SAHOO	GENERAL		Order Dtd. 2024-06-27	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-113)
349	99999/2024	03.12.2024	WPC (OAC) - 1229/2016	PRACHI TANAYA GIRI	GENERAL		Judgement Dtd. 2024-04-02	OA Branch	(Se at No-1)
350	100000/2024	03.12.2024	WP (C) - 17451/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-06-11	WRIT BRANCH -5	(Se at No-47)
351	100001/2024	03.12.2024	WPC (OAC) - 2489/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-09-21	OA Branch	(Se at No-1)
352	100002/2024	03.12.2024	WPC (OAC) - 3297/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-09-06	OA Branch	(Se at No-1)
353	100003/2024	03.12.2024	WP (C) - 16333/2014	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2015-02-04		(Se at No-1)
354	100007/2024	03.12.2024	CONTC-4191/2023	PRATIMA NAYAK	GENERAL		Plaint	CONTEMPT	(Se at No-4)
355	100010/2024	03.12.2024	CRLMC-3920/2024	SARBESWAR SAHOO	GENERAL		Entire Brief		(Se at No-4)
356	100038/2024	03.12.2024	WPC (OA) - 2188/2015	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-02-10	OA Branch	(Se at No-1)
357	100039/2024	03.12.2024	CONTC-5581/2024	BISHNU CHARAN PANDA	GENERAL		Order Dtd. 2024-11-29		(Se at No-1)
358	100055/2024	03.12.2024	WPC (OA) - 2186/2015	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-02-10		(Se at No-1)

359	100071/2024	03.12.2024	WPC (OA) - 2184/2015	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-02-10	OA Branch	(Se at No-1)
360	100111/2024	03.12.2024	WP (C) - 14235/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-09-04	WRIT BRANCH -5	(Se at No-32)
361	100122/2024	03.12.2024	WP (C) - 33204/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-09-25	WRIT BRANCH -2	(Se at No-6)
362	100131/2024	03.12.2024	WPC (OAC) - 1229/2016	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-02	OA Branch	(Se at No-1)
363	100150/2024	03.12.2024	WP (C) - 6809/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-07-15	WRIT BRANCH -4	(Se at No-19)
364	100175/2024	03.12.2024	CRLMC- 1556/2024	KHUSBU PANIGRAHI	GENERAL		Order Dtd. 2024-11-28	CRIMINAL MISC	(Se at No-2)
365	100207/2024	03.12.2024	WPC (OA) - 2189/2015	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-02-10	OA Branch	(Se at No-1)
366	100215/2024	03.12.2024	WP (C) - 38292/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-09-23	WRIT BRANCH -2	(Se at No-6)
367	100220/2024	03.12.2024	WP (C) - 27234/2013	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-10-09	WRIT BRANCH -2	(Se at No-6)
368	100228/2024	03.12.2024	WP (C) - 20362/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-08-28		(Se at No-6)
369	100245/2024	03.12.2024	WP (C) - 1863/2019	PRASANTA KUMAR PATRI	GENERAL		Entire Document		(Se at No-6)
370	100253/2024	03.12.2024	CRLMP- 10/2019	PRASANTA KUMAR PATRI	GENERAL		Entire Document		(Se at No-6)
371	100262/2024	03.12.2024	MACA- 304/2018	P.K. PATRI	GENERAL		Order Dtd. 2021-12-19	MISC. APPEAL SEC.	(Se at No-

									6)
37 2	100266/ 2024	03.12.20 24	MATA- 73/2017	LAXMIPRI YA JENA	GENER AL		Misc.case	FIRST APPEAL	(Se at No- 2)
37 3	100273/ 2024	03.12.20 24	SA- 10/1999	MANOJ KUMAR RANA	GENER AL		Order Dtd. 2022-09-26	SECOND APPEAL	(Se at No- 6)
37 4	100274/ 2024	03.12.20 24	WP (C) - 34301/2 021	MANOJ KUMAR RANA	GENER AL		Order Dtd. 2021-11-17	WRIT BRANCH -1	(Se at No- 3)
37 5	100285/ 2024	03.12.20 24	MATA- 73/2017	PRASANTA KUMAR PATRI	GENER AL		Order Dtd. 2024-11-26	FIRST APPEAL	(Se at No- 2)
37 6	100287/ 2024	03.12.20 24	CRREV- 65/1995	PRASANTA KUMAR PATRI	GENER AL		Entire Document		(Se at No- 2)
37 7	100288/ 2024	03.12.20 24	WP (C) - 27516/2 024	MANAS PATI	GENER AL		Order Dtd. 2024-12-02		(Se at No- 2)
37 8	100289/ 2024	03.12.20 24	WP (C) - 29008/2 024	MANAS PATI	GENER AL		Order Dtd. 2024-12-02		(Se at No- 2)
37 9	100290/ 2024	03.12.20 24	WP (C) - 26388/2 024	DEBENDRA BEHERA	GENER AL		Order Dtd. 2024-12-02		(Se at No- 2)
38 0	100291/ 2024	03.12.20 24	CRLMC- 3691/20 24	RAJENDRA NARAYAN ROUT	GENER AL		Order Dtd. 2024-12-02		(Se at No- 2)
38 1	100299/ 2024	03.12.20 24	BLAPL- 7465/20 24	KHUSBU PANIGRAH I	GENER AL		Order Dtd. 2024-11-30	BAIL-1	(Se at No- 5)
38 2	100309/ 2024	03.12.20 24	ABLAPL- 13220/2 024	RAJENDRA NARAYAN ROUT	GENER AL		Order Dtd. 2024-11-30		(Se at No- 5)
38 3	100311/ 2024	03.12.20 24	BLAPL- 11291/2 024	BADAL KUMAR BEHERA	GENER AL		Order Dtd. 2024-11-29		(Se at No- 5)
38 4	100312/ 2024	03.12.20 24	ABLAPL- 13419/2	RAJENDRA NARAYAN	GENER AL		Order Dtd. 2024-12-02		(Se at

			024	ROUT					No-5)
385	100313/2024	03.12.2024	ABLAPL-13419/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-12-02		(Se at No-5)
386	100315/2024	03.12.2024	ABLAPL-13444/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-12-02	BAIL-2	(Se at No-9)
387	100323/2024	03.12.2024	ABLAPL-11372/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-12-02	BAIL-2	(Se at No-8)
388	100333/2024	03.12.2024	ABLAPL-13441/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-12-02		(Se at No-8)
389	100342/2024	03.12.2024	BLAPL-11868/2024	ASISH KUMAR RAY	GENERAL		Order Dtd. 2024-12-02		(Se at No-8)
390	100346/2024	03.12.2024	ABLAPL-9852/2023	ASISH KUMAR RAY	GENERAL		Order Dtd. 2023-11-01	BAIL-2	(Se at No-10)
391	100358/2024	03.12.2024	ABLAPL-13413/2024	KISHOR KUMAR NAIK	GENERAL		Order Dtd. 2024-12-02		(Se at No-10)
392	100367/2024	03.12.2024	ABLAPL-10071/2024	SUSHANT KUMAR PRADHAN (3)	GENERAL		Order Dtd. 2024-09-27	BAIL-1	(Se at No-13)
393	100379/2024	03.12.2024	BLAPL-11760/2024	SARBESWAR SAHOO	GENERAL		Order Dtd. 2024-11-30	BAIL-1	(Se at No-5)
394	100386/2024	03.12.2024	ABLAPL-10622/2024	SANJAYA KUMAR PATRI	GENERAL		Order Dtd. 2024-11-30	BAIL-2	(Se at No-9)
395	100397/2024	03.12.2024	BLAPL-11437/2024	THEEDA GOPINATH MURTY	GENERAL		Order Dtd. 2024-11-30	BAIL-1	(Se at No-4)
396	100406/2024	03.12.2024	ABLAPL-3400/2024	DIPAK KUMAR SAHOO	GENERAL		Order Dtd. 2024-11-25		(Se at No-4)
39	100409/	03.12.20	ABLAPL-	RABINDRA	GENER		Order Dtd.		(Se

7	2024	24	13479/2024	PRASAD PATNAIK	AL		2024-12-02		at No-4)
398	100410/2024	03.12.2024	ABLAPL-13356/2024	TARINI PANIGRAHI	GENERAL		Order Dtd. 2024-11-30		(Se at No-4)
399	100411/2024	03.12.2024	ABLAPL-13481/2024	RABINDRA PRASAD PATNAIK	GENERAL		Order Dtd. 2024-12-02		(Se at No-4)
400	100420/2024	03.12.2024	BLAPL-11961/2024	OM PRAKASH SARAN	GENERAL		Order Dtd. 2024-12-03	BAIL-2	(Se at No-8)
401	100422/2024	03.12.2024	BLAPL-11769/2024	SATYAPADA SHARMA	GENERAL		Order Dtd. 2024-12-03		(Se at No-8)
402	100006/2024	03.12.2024	MACA-892/2016	S K MOHANTY	GENERAL		Order Dtd. 2023-06-26	MISC. APPEAL SEC.	(Se at No-9)
403	100008/2024	03.12.2024	MACA-891/2016	S K MOHAPATRA	GENERAL		Order Dtd. 2023-06-23	MISC. APPEAL SEC.	(Se at No-9)
404	100012/2024	03.12.2024	CRLREV-617/2015	A N NAIK	GENERAL			CRIMINAL REVISION	(Se at No-3)
405	100052/2024	03.12.2024	CRLMC-4642/2023	G C DAS	GENERAL			CRIMINAL MISC	(Se at No-6)
406	100062/2024	03.12.2024	ABLAPL-12202/2024	SARAT DASH	GENERAL		Order Dtd. 2024-11-07		(Se at No-6)
407	100063/2024	03.12.2024	BLAPL-10743/2024	P C DAS	GENERAL				(Se at No-6)
408	100064/2024	03.12.2024	WP (C) - 17900/2022	K C PRADHAN	GENERAL			WRIT BRANCH -4	(Se at No-37)
409	100065/2024	03.12.2024	WPC (OAC) - 2052/2012	B SAMAL	GENERAL			OA Branch	(Se at No-1)

410	100066/2024	03.12.2024	WP (C) - 20645/2017	S C MEKAP	GENERAL			WRIT BRANCH -2	(Se at No-8)
411	100067/2024	03.12.2024	CMP-1088/2024	P BASTIA	GENERAL				(Se at No-8)
412	100068/2024	03.12.2024	CMP-1087/2024	P BASTIA	GENERAL				(Se at No-8)
413	100069/2024	03.12.2024	WP (C) - 31253/2011	M K PANI	GENERAL			WRIT BRANCH (DIVISION BENCH)	(Se at No-116)
414	100070/2024	03.12.2024	CMP-1144/2024	P BASTIA	GENERAL				(Se at No-116)
415	100072/2024	03.12.2024	OJC-8323/1994	H K PATRA	GENERAL				(Se at No-116)
416	100073/2024	03.12.2024	FA-110/1994	P K SWAIN	GENERAL				(Se at No-116)
417	100075/2024	03.12.2024	RVWPET-300/2016	P K JENA	GENERAL			CIVIL REVISION	(Se at No-1)
418	100077/2024	03.12.2024	MATA-72/2012	P K JENA	GENERAL				(Se at No-1)
419	100088/2024	03.12.2024	CRLMC-806/2024	P MOHAPATRA	GENERAL			CRIMINAL MISC	(Se at No-2)
420	100092/2024	03.12.2024	CRLMC-808/2024	P MOHAPATRA	GENERAL			CRIMINAL MISC	(Se at No-2)
421	100094/2024	03.12.2024	CRLMC-807/2024	P MOHAPATRA	GENERAL			CRIMINAL MISC	(Se at No-2)

42	100098/ 2024	03.12.20 24	WP (C) - 16338/2 021	P R VARMA	GENER AL			WRIT BRANCH -8	(Se at No- 40)
42	100101/ 2024	03.12.20 24	WP (C) - 29076/2 023	R C MALLICK	GENER AL			WRIT BRANCH -1	(Se at No- 1)
42	100103/ 2024	03.12.20 24	WP (C) - 27679/2 024	R C MALLICK	GENER AL				(Se at No- 1)
42	100106/ 2024	03.12.20 24	WP (C) - 12944/2 003	D K BEHERA	GENER AL				(Se at No- 1)
42	100108/ 2024	03.12.20 24	CRLMC- 1881/20 23	PC DAS (2)	GENER AL			CRIMIN AL MISC	(Se at No- 1)
42	100109/ 2024	03.12.20 24	ABLAPL- 9532/20 24	S N MISHRA	GENER AL				(Se at No- 1)
42	100110/ 2024	03.12.20 24	WA- 2297/20 23	A K SARANGI	GENER AL			WRIT APPEAL	(Se at No- 3)
42	100112/ 2024	03.12.20 24	CRLMP- 1453/20 24	G BARIK	GENER AL				(Se at No- 3)
43	100113/ 2024	03.12.20 24	WP (C) - 32034/2 023	P K LENKA	GENER AL			WRIT BRANCH -2	(Se at No- 9)
43	100116/ 2024	03.12.20 24	WP (C) - 20178/2 020	S NAYAK	GENER AL			WRIT BRANCH -7	(Se at No- 18)
43	100118/ 2024	03.12.20 24	WP (C) - 17158/2 024	J SAHOO	GENER AL			WRIT BRANCH -5	(Se at No- 47)
43	100119/ 2024	03.12.20 24	WP (C) - 10125/2 021	S B ROUT	GENER AL			WRIT BRANCH -1	(Se at No- 3)
43	100120/ 2024	03.12.20 24	WP (C) - 16333/2 014	K RATH	GENER AL				(Se at No-

									3)
43 5	100121/ 2024	03.12.20 24	CRLMP- 1515/20 24	S S PRADHAN	GENER AL				(Se at No- 3)
43 6	100124/ 2024	03.12.20 24	CRLMA- 455/202 3	M K NAYAK	GENER AL			BAIL-2	(Se at No- 8)
43 7	100125/ 2024	03.12.20 24	WA- 1569/20 24	P K LENKA	GENER AL			WRIT APPEAL	(Se at No- 2)
43 8	100127/ 2024	03.12.20 24	CRLREV- 136/202 2	A K BEHERA	GENER AL			CRIMIN AL REVISI ON	(Se at No- 1)
43 9	100128/ 2024	03.12.20 24	RVWPET- 361/202 3	S K PRADHAN	GENER AL			CIVIL REVISI ON	(Se at No- 1)
44 0	100129/ 2024	03.12.20 24	OJC- 14025/1 998	M RANA	GENER AL			WRIT BRANCH -8	(Se at No- 39)
44 1	100130/ 2024	03.12.20 24	WP (C) - 17158/2 024	J SAHOO	GENER AL			WRIT BRANCH -5	(Se at No- 47)
44 2	100132/ 2024	03.12.20 24	ARBA- 20/2012	P MISHRA	GENER AL			M. J. C.	(Se at No- 1)
44 3	100133/ 2024	03.12.20 24	WP (C) - 1651/20 06	S C CHOUDHUR Y	GENER AL			WRIT BRANCH -6	(Se at No- 25)
44 4	100134/ 2024	03.12.20 24	BLAPL- 10984/2 024	A K SRICHAND AN	GENER AL				(Se at No- 25)
44 5	100135/ 2024	03.12.20 24	BLAPL- 6524/20 24	B D BISWAL	GENER AL				(Se at No- 25)
44 6	100136/ 2024	03.12.20 24	WP (C) - 9228/20 15	D NAYAK	GENER AL				(Se at No- 25)
44 7	100137/ 2024	03.12.20 24	WP (C) - 1784/20	B R SENAPATI	GENER AL				(Se at

			09						No-25)
448	100138/2024	03.12.2024	WP (C) - 1783/2009	B R SENAPATI	GENERAL				(Seat No-25)
449	100141/2024	03.12.2024	WPC (OAC) - 1645/2009	S K SWAIN	GENERAL			OA Branch	(Seat No-1)
450	100142/2024	03.12.2024	CRLMC-4642/2023	G C DAS	GENERAL			CRIMINAL MISC	(Seat No-6)
451	100143/2024	03.12.2024	OJC-5815/1992	S GHOSH	GENERAL				(Seat No-6)
452	100160/2024	03.12.2024	CRLMP-1540/2024	H MALLICK	GENERAL				(Seat No-6)
453	100166/2024	03.12.2024	BLAPL-11042/2024	S. K. BHANJADEO	GENERAL		Order Dtd. 2024-11-29	BAIL-2	(Seat No-7)
454	100202/2024	03.12.2024	CRLMC-4016/2014	P K DASH	GENERAL		Order Dtd. 2022-07-29 Petition, Annexure,	CRIMINAL MISC	(Seat No-3)
455	100205/2024	03.12.2024	WP (C) - 8446/2010	GEETISHREE DASH	GENERAL		Order Dtd. 2013-12-04 Judgement Dtd. 2013-12-04, Petition, Annexure,		(Seat No-3)
456	100206/2024	03.12.2024	WP (C) - 8446/2010	GEETISHREE	GENERAL		Order Dtd. 2013-12-04		(Seat No-3)
457	100278/2024	03.12.2024	ABLAPL-15111/2016	P K DASH	GENERAL		Order Dtd. 2016-09-26		(Seat No-3)
458	100280/2024	03.12.2024	ABLAPL-15111/2016	P K DASH	GENERAL		Order Dtd. 2016-09-26		(Seat No-3)
459	100282/2024	03.12.2024	ABLAPL-15111/2016	P K DASH	GENERAL		Order Dtd. 2016-09-26		(Seat No-3)

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46 0	100403/ 2024	03.12.20 24	WPC (OA) - 2187/20 18	N K ROUT	GENERAL			OA Branch	(Se at No- 1)

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